

**By Speed Post/Email**

**THE GAUHATI HIGH COURT AT GUWAHATI**

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM & ARUNACHAL PRADESH)

**NOTIFICATION**

Dated Guwahati, the 30<sup>th</sup> July, 2020

No.HC.XV.13/2019/150/RV. In continuation of this Registry's Notification No. HC.XV.13/2019/99/RV., dated 05.05.2020, the High Court has been pleased to extend the period of suspension in respect of Shri Jayanta Kumar Saikia, Judicial Magistrate 1<sup>st</sup> Class (under suspension), Lakhimpur, North Lakhimpur, for a further period of 3 (Three) months w.e.f. 04.08.2020. During the period of suspension, his Head Quarter will be North Lakhimpur.


By Order

Sd/- Gautam Baruah  
REGISTRAR (VIGILANCE)

Memo No. HC.XV.13/2019/ 150-A /RV., Dated 30.07.2020

Copy to :-

1. The L.R.-cum-Commissioner & Secretary to the Government of Assam, Judicial Department, Dispur, Guwahati-6 for information.
2. The Accountant General, Assam, Maidamgaon, Beltola, Guwahati, for information with reference to High Court Memo No. HC.XV.13/2019/99-A/RV., Dated 05.05.2020
3. The District and Sessions Judge, Lakhimpur, North Lakhimpur, Pin.787001 for information with reference to High Court Memo No. HC.XV.13/2019/99-A/RV., Dated 05.05.2020
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The Chief Judicial Magistrate, Lakhimpur, North Lakhimpur, Pin.787001 for information with reference to High Court Memo No. HC.XV.13/2019/99-A/RV., Dated 05.05.2020.
6. Shri Jayanta Kumar Saikia, Judicial Magistrate 1<sup>st</sup> Class (under suspension), Lakhimpur, North Lakhimpur, Pin.787001 for information with reference to High Court Memo No. HC.XV.13/2019/99-A/RV., Dated 05.05.2020
7. The Deputy Director, Assam Government Press, Bamunimaidan, Guwahati-21, for publication of the above Notification in the Assam Gazette.
8. The Treasury Officer, Lakhimpur, North Lakhimpur, Pin.787001, for information and necessary action with reference to High Court Memo No. HC.XV.13/2019/99-A/RV., Dated 05.05.2020
9. The Administrative Officer (Judicial), Appointment Section/Statement Section, Gauhati High Court, Guwahati.
10. The Private Secretary to Hon'ble Mr./Mrs. Justice\_\_\_ Gauhati High Court, Guwahati.
11. The System Analyst, Gauhati High Court, Guwahati, for uploading this Notification in the Official Website of the Gauhati High Court.
12. The C.A. to Registrar General, Gauhati High Court, Guwahati.

  
REGISTRAR (VIGILANCE)

30/07/2020